

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2010
(as on 01.01.2010) (1-1-2010 to 31-12-2010)

1. Name of the officer

SAJEEVAN. C.V

2. Service to which officer belongs

ICLS

3. Present post held

BENCH OFFICER

4. Present pay

25240 + 6600

5. Office

CLB Mumbai

Property details: -

6. Description of the property

7. Precise location (full address)

8. Area of land in case of landed property

9. Nature of land (state whether residential/ agricultural etc.)

10. Extent of interest

11. If not in own name, state in whose name and relationship with Govt. servant.

12. Date of acquisition

13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)

14. Value of the property (See note below)

15. Particulars of sanction of prescribed authority; if any.

16. Total annual income from the property.

17. Any other details

NO PROPERTY PURCHASED DURING THE YEAR

Date: 10-1-2011

Place: Mumbai

(Signature)
10/1/11

SAJEEVAN. C.V